

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
|-------|-----------|----------|----------|----------|---------|----------|--------|
| 3 | Manipur | 2660.00 | 2660.03 | 2398.87 | 249.13 | 2648.00 | 15.16 |
| 4 | Meghalaya | 1045.00 | 1052.24 | 762.15 | 70.85 | 833.00 | 15.16 |
| 5 | Mizoram | 1330.00 | 1263.00 | 1838.74 | 101.38 | 1940.12 | 15.16 |
| 6 | Nagaland | 2993.00 | 2993.00 | 3111.49 | 249.91 | 3361.40 | 15.16 |
| 7 | Sikkim | 495.00 | 494.00 | 202.25 | 681.00 | 209.06 | 7.58 |
| 8 | Tripura | 2185.00 | 2185.00 | 2300.00 | 0.00 | 2300.00 | 7.58 |
| TOTAL | | 19155.00 | 19093.53 | 15745.56 | 1408.58 | 17154.14 | 136.44 |

Strengthening security and intelligence system

†1626. SHRI KAPTAN SINGH SOLANKI : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the security and intelligence system of the country is weak in comparison to that of other countries;

(b) if so, the details thereof;

(c) whether Government is framing any policy to strengthen these systems; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH) : (a) No, Sir.

(b) Does not arise.

(c) to (d) The Government is committed to strengthen security and intelligence system in the country, in order to ensure a robust national security system and intelligence network. Various measures have been taken by the Government which, *inter-alia*, include augmenting the strength of Central Armed Police Forces; amendment to the CISF Act to enable deployment of CISF in joint venture of private industrial undertakings; establishment of NSG hubs at Chennai, Kolkata, Hyderabad and Mumbai; empowerment of DG, NSG to requisition aircraft for movement of NSG personnel in the event of any emergency; strengthening and re-organizing of Multi-Agency Centre to enable it to function on 24X7 basis for real time collation and sharing of intelligence with other intelligence and security agencies; tighter immigration control; effective border management through round the clock surveillance and patrolling on the borders;

† Original notice of the question was received in Hindi.

establishment of observation posts, border fencing, flood lighting, deployment of modern and hi-tech surveillance equipment; upgradation of Intelligence setup; and coastal security. The Unlawful Activities (Prevention) Act, 1967 has been amended and notified in 2008 to strengthen the punitive measures to combat terrorism. The National Investigation Agency has been constituted under the National Investigation Agency Act, 2008 to investigate and prosecute offences under the Acts specified in the Schedule. As a part steps to counter terrorist's threats, the National Intelligence Grid (NATGRID) has been created.

The Prevention of Money Laundering Act has been amended in 2009 to *inter alia*, include certain offences under the Unlawful Activities (Prevention) Act, as predicate offence.

Further the Government continues to raise the issues of Cross-Border Terrorism in all its aspects including its financing at various multi-lateral and bilateral fora and also at the multi-level bi-lateral interactions.

Steps taken to augment police strength

1627. DR. GYAN PRAKASH PILANIA : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the State-wise total police force in the country including all branches and vacancies thereof;
- (b) the State-wise ratio of police against one lakh population in the country;
- (c) its comparison with neighbouring/ advanced countries;
- (d) the organisation-wise total strength/ vacancy position of CPOs;
- (e) the status of shortage of IPS officers; and
- (f) the steps being taken to augment police strength?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN) : (a) As per the data compiled by Bureau of Police Research & Development (BPR&D), the State-wise sanctioned and actual strength and vacancy position of State police (Civil and Armed), as on 1.1.2011, is given in the Statement-I (*See* below).

(b) and (c) A Statement indicating the State-wise police-population ratio given in Statement-II (*See* below). As per the data compiled by BPR&D from various sources, the Police-population ratio in India during 2009 was 176.40 as compared to some developed countries, such as 200.2 in Canada, 229.7 in USA, 298.2 in Germany, 303.2 in Japan etc. for the corresponding period.